## NATIONAL COMPANY LAW TRIBUNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

**BENGALURU BENCH** COURT NO.1

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.04/ BB/2017	780	Hearing	230/ 232	Coffee Day Overseas Pvt. Ltd.

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER NO.

N.K. Dilip, M.G. Namappa r vivele Advocates Foon degral Bangalore

Counsel for petitioner is present. Assistant from OL office is present. Proxy counsel for Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. He requested time as the Standing Counsel is unable to attend the Tribunal today.

Hence, listed to 31.07.2017.

MEMBER (J)

MEMBER (T)